

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2014  
CA Nos. 126/2016 & 127/2016

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

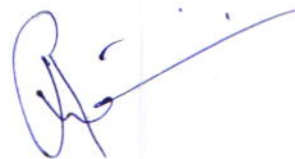
NAME OF THE PARTIES: Mr. Purshotam V. Raheja  
V/s.  
M/s. Annecy Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|  |                               |  |                                                                                      |
|--|-------------------------------|--|--------------------------------------------------------------------------------------|
|  | Shivashankar Deshpande ] adw. |  |  |
|  | a/w Sahil Hejani              |  |                                                                                      |
|  | i/b Desai & Diwani            |  |                                                                                      |
|  | For Respondents               |  |                                                                                      |

Mr. Kunal Mehta a/w  
Mr. M L Ranjit i/b Ranjit  
& Co. Advocates for  
petitioners



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**COMMON ORDER**

**CA Nos. 114/2016 & 115/2016 in TCP No. 88/397-398/CLB/MB/MAH/2014**  
**CA Nos. 116/2016 & 117/2016 in TCP No. 91/397-398/CLB/MB/MAH/2014**  
**CA Nos. 118/2016 & 119/2016 in TCP No. 92/397-398/CLB/MB/MAH/2014**  
**CA Nos. 120/2016 & 121/2016 in TCP No. 93/397-398/CLB/MB/MAH/2014**  
**CA Nos. 122/2016 & 123/2016 in TCP No. 94/397-398/CLB/MB/MAH/2014**  
**CA Nos. 124/2016 & 125/2016 in TCP No. 95/397-398/CLB/MB/MAH/2014**  
**CA Nos. 126/2016 & 127/2016 in TCP No. 96/397-398/CLB/MB/MAH/2014**  
**CA Nos. 128/2016 & 129/2016 in TCP No. 97/397-398/CLB/MB/MAH/2014**  
**CA Nos. 130/2016 & 131/2016 in TCP No. 98/397-398/CLB/MB/MAH/2014**

1. The Learned Representatives of both the sides are present.
2. Seeking adjournment. By consent adjourned to **06.02.2018 at 2.30 PM.**

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

13.12.2017  
aah

**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)